

ITEM NO.132

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

MA No. 07/2023 & MA No. 10/2023 IN CP No. 46/ALD/2022

Date of Order: 8th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

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| NAME OF THE COMPANY | ROHAN KAUSHIK V/S POINEER MSWM CHIRKUNDA PVT. LTD. & ORS. |
| UNDER SECTION | 241/242 OF COMPANIES ACT, 2013 |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 9th February, 2024.

-Sd-

(Court Officer)

8th February, 2024

Priya Agarwal
(Stenographer)